

REGISTRAR

12.07.07

270/04

✓ 06.08.07

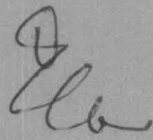
REGISTRAR

6.8.2007

Hon. Mr. K. S. Menon, A.M.

None appears for the applicant,
even in the revised call.

List on 3.9.2007.

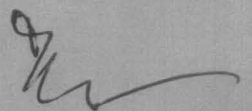

A.M.

to

03/09/07

Hon. Mr. K. S. Menon, A.M.

Even in the revised call, none appears for the parties. On the previous occasions also counsel for the applicant was not present. It is apparent that applicant or his counsel is not interested in pursuing the matter. O.A. is dismissed in default and for non-prosecution.


A.M.

(M)